

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI

Dated: 28.08.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 28.08.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 989/2018	Shivansh Pandey Vs. State of Uttar Pradesh	For Consideration of Report	29.08.2019
2.	Appeal No. 30/2019	Shivtek Industry Private Limited Vs. Ministry of Environment, Forest and Climate Change & Ors.	Ms. Priyanka Sinha, Adv. for Appellant	30.08.2019
3.	Appeal No. 31/2019 (I.A. No. 501/2019)	Om Shiv Shakti Mann Nursing Home Vs. Delhi Pollution Control Committee	Mr. Aniket Seth & Mr. Nachiketa Joshi, Advs. for Appellant	29.08.2019
4.	Original Application No. 703/2019 (I.A. No. 493/2019)	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Government of NCT of Delhi & Ors.	Mr. Vikas Kakkar & Mr. Amit Dubey, Advs. for Applicant	29.08.2019
5.	Original Application No. 731/2019	Think Green Vs. Union of India & Ors.	Ms. Jagriti Jain & Ms. S. K. Bhattacharya, Advs. for Applicant	29.08.2019
6.	M.A. No. 202/2019 IN Original Application No. 202/2014	Vardhman Kaushik Vs. Union of India & Ors.	Ms. Jyoti Mendiratta, Adv. for Applicant	29.08.2019

COURT MASTER